GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.173

TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

SUB-MISSION ON AGRICULTURAL MECHANIZATION

173. SHRI RAJA AMARESHWARA NAIK:

SHRI VINOD KUMAR SONKAR:

DR. JAYANTA KUMAR ROY:

DR. SUKANTA MAJUMDAR:

SHRI BHOLA SINGH:

SHRI NISITH PRAMANIK:

SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether as per Sub-Mission on Agricultural Mechanization (SMAM) guidelines, there is no mechanism to restrict participation of imported machinery;
- (b) if so, the reasons therefor;
- (c) whether India have been witnessing influx of agriculture machinery from foreign countries including China and Europe;
- (d) if so, the details thereof during the last three years;
- (e) whether many Government departments have already imposed conditions of local value addition as eligibility criteria for subsidy, whereas there are no such conditions in SMAM scheme:
- (f) if so, the reasons therefor and the remedial measures taken/being taken by the Government thereon;
- (g) whether the Government should consider in bringing certain local value edition criteria so that investment in this sector can be encouraged and domestic manufacturers can be provided level playing field in true spirit of Locals for Vocals; and
- (h) if so, the details thereof and the steps being taken by the Government to become Atmanirbhar?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): The Guidelines of Sub-Mission on Agricultural Mechanization (SMAM), provide an exhaustive list of machines and equipment along with applicable subsidy, irrespective of their country of origin, as complete freedom to beneficiary is available for selection of agricultural machinery and equipment as per his/her choice, provided that the machine should have been tested by the Farm Machinery Training & Testing Institutes (FMTTIs) or the institutions identified by the Department of Agriculture Cooperation & Farmers Welfare (DAC&FW).
- (c) & (d): Some of the equipments and machines on a limited scale are imported from other countries including China. During the last three years, some of the major machinery that have been imported include Power weedders, Brushcutters, Sprayers (manual, engine and battery operated), Combine harvesters (track type) and Rice transplanters.
- (e) to (h): The Government as a policy is promoting make in India products and encouraging domestic manufactures for manufacturing agricultural machinery and equipment through Research & Development support, skill development, simplification of rules and procedures for testing of machines & equipment, preference to make in India products in public procurement and to provide level playing field to domestic manufacturers import restrictions under Foreign Trade Policy etc.
